

[Shri Manubhai Shah]

U.S.S.R. and Czechoslovakia.
[Placed in Library. See No. LT-1116/63].

(iii) Administrative Report of the Salt Department for the year 1961-62. [Placed in Library. See No. LT-1117/63].

(iv) (a) Annual Report of the National Instruments Limited, Jadavpur, Calcutta, for the year 1961-62 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-1118/63].

ESTIMATES COMMITTEE

TWENTY-SIXTH AND TWENTY-SEVENTH REPORTS

Shri Dasappa (Bangalore): I beg to present the following reports of the Estimates Committee:

- (1) Twenty-sixth Report on action taken by Government on the recommendations contained in the undermentioned reports of the Estimates Committee (Second Lok Sabha) on the Ministry of Labour and Employment:
 - (i) Eighty-fourth Report on General Organisation; Chief Labour Commissioner; Chief Inspector of Mines; Chief Adviser, Factories.
 - (ii) Ninetieth Report on Social Security Schemes and Miscellaneous.
- (2) Twenty-seventh Report on action taken by Government on the recommendations contained in the undermentioned

reports of the Estimates Committee (Second Lok Sabha) on the Ministry of Scientific Research and Cultural Affairs:

- (i) Seventy-sixth Report on the Council of Scientific and Industrial Research.
- (ii) Seventy-eighth Report on the Secretariat (Scientific Research Wing); Grants-in-aid; National Research Development Corporation of India; Technical Institutions.
- (iii) Eighty-third Report on the National Laboratories and Miscellaneous.

12-19 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission Sir, I rise to announce that Government Business in this House during the week commencing 15th April, 1963, will consist of:—

1. Consideration of any item of business carried over from today's Order Paper.
2. Discussion and Voting on the Demands for Grants relating to:—
 - Ministry of Economic and Defence Coordination.
 - Department of Parliamentary Affairs; and
 - Ministry of Finance.
3. Submission to the vote of the House of the outstanding Demands for Grants at 5 p.m. on **Wednesday the 17th April, 1963.**
4. Consideration and passing of:
 - The Finance Bill, 1963,
 - The Super Profit Tax Bill, 1963, The Compulsory Deposit Scheme Bill, 1963.